GOVERNMENT OF INDIA HOME AFFAIRS LOK SABHA

UNSTARRED QUESTION NO:765
ANSWERED ON:27.11.2012
BAN ON ACTIVITIES OF SIMI
Majhi Shri Pradeep Kumar;Patel Shri Kishanbhai Vestabhai

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether the Government has banned the activities of Students Islamic Movement of India (SIMI) in the country;
- (b) if so, the details thereof and the reasons therefor;
- (c) whether there are reports that educated and computer savvy youths are working as SIMI cadres in the country, particularly in West Bengal;
- (d) if so, the details thereof and the reaction of the Government thereto; and
- (e) the effective measures taken by the Government to address the issue?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI R.P.N. SINGH)

- (a) & (b): Yes, Madam. The Students Islamic Movement of India (SIMI) has been indulging in activities which are prejudicial to the security of the country and have the potential of disturbing peace and communal harmony and disrupting the secular fabric of the country. In view of this, it has been declared as Unlawful Association under the provisions of the Unlawful Activities (Prevention) Act, 1967 vide Notification No. S.O. 224(E) dated 3rd February, 2012 which come into effect from that date.
- (c) to (d): As per information received from the Government of West Bengal, there is no such evidence of involvement of computer savvy youth as SIMI activists and on the basis of available information some educated and computer savvy youth particularly from Kerala, Andhra Pradesh, Maharashtra and Jharkhand were earlier noticed working as SIMI cadres, who are presently under trial I arrest
- (e): The `Public Order` and `Police` appear at Entry no. 1 and 2 of State List of Seventh Schedule of the Constitution of India. It is the primary responsibility of the State governments to maintain Public Order and peace including registration and investigation of crime. The activities of all such Organisations, having an adverse bearing on peace, communal harmony and security of the country are under constant watch of the law enforcement agencies and requisite action, including imposition of ban, is taken wherever necessary.